

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/214/122/2023
NAME OF THE COMPANY	Union Bank of India
NAME OF THE PETITIONER(S)	Mrs G. V. Marry in the matter of Shriram Finance Ltd
NAME OF THE RESPONDENT(S)	Union Bank of India
UNDER SECTION	122 of IBC

ORDER

Present: Ld. Counsel Mr. Harsh Chowdary for the Petitioner.

Ld. Counsel Mrs. Sree Ramya for the Respondent No.3.

At the request of the Counsel for the Petitioner, **matter is adjourned to 06.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)